

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No. 560/95

Date of Order: 5.5.95

BETWEEN :

1. K.Hanumantha Rao
2. P.V.Bhaskara Rao
3. M.C.Dattatri
4. S.S.Hussain
5. K.Subrahmanyam
6. J.B.Josephs
7. N.Narahari Rao
8. J.Jogi Naidu
9. Boddu Subba Rao
10. Palada Satyanarayana
11. Boddu Veera Raghava Chowdhary
12. M.Gopalakrishna
13. M.Visweshara Rao
14. Ch.V.R.Krishna Rao
15. Tata Satyanarayana Murthy
16. G.S.P.Bhaskara Rao
17. Ahmad Vali Sharief
18. M.Siva Rao
19. Amaravathi Bhaskara Rao
20. M.V.Narasimhacharyulu
21. Balla Subba Rao
22. N.Lakshmi Narasimha Rao
23. Thota Suryaprakasha Rao
24. R.Venkata Raju
25. K.Satyanarayana
26. V.Chandrasekhar
27. K.Mohana Rao
28. D.Suryaprakasa Rao
29. K.Ramachandra Rao
30. P.V.V.Satyanarayana
31. M.Suryanarayana
32. R.C.Satyanarayana
33. K.P.V.Prasad
34. Ch.Lakshminarayana
35. S.S.Krupakara Rao
36. G.Mani
37. S.Seshagiri Rao
38. A.Jagdeesh Kumar
39. S.Suresh
40. A.Kanakalingeshwara Rao
41. R.B.Prakash
42. M.Janardhana Rao
43. K.Raveendranath
44. M.Rama Rao
45. N.Jayaprakasha Rao
46. N.Naga Prakash
47. R.V.Amarnath
48. N.Sha Navaz Baig
49. G.Ramgopal
50. Syed Ameer Basha
51. K.Umamaheswaraiah
52. K.Harnadha Baba
53. C.Nandeeswariah

.... Applicants.

A N D

1. The Chairman, Telecom Commission,  
(representing Union of India),  
New Delhi - 110 001.
2. The Chief General Manager,  
Telecommunications, Andhra Pradesh,  
Hyderabad - 500 001.
3. The Chief General Manager,  
Telecommunications, Southern  
Telecom Region, Rajaji Salai,  
Madras - 600 001.
4. The Director, Regional Training Centre,  
Chandralok Complex, S.D.Road, Secunderabad.
5. The General Manager, Telecom,  
East Godavari District, Rajahmundry
6. The Director (Maintenance),  
STSR, Coaxial Maintenance,  
Vijayawada - 520 001.
7. The General Manager, Telecom,  
Guntur - 522 050.
8. The Telecom District Manager,  
West Godavari District,  
Eluru - 534 050.
9. The General Manager, Telecom,  
Vijayawada - 520 050.

10. The Telecom District Manager,  
Nellore - 524 050.

.. Respondents.

(W)

- - -  
Counsel for the Applicant

.. Mr.N.R.Srinivasan

Counsel for the Respondents

.. Mr.N.R.Devraj

- - -  
CORAM:

HON'BLE SHRI JUSTICE V.NEELADRI RAO : VICE-CHAIRMAN

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

- - -

W

O.A.No.560/95.

Date: 5-5-1995.

JUDGMENT

I as per Hon'ble Sri R.Rangarajan, Member(Administrative) I

Heard Sri N.R.Srinivasan, learned counsel for the applicants and Sri N.R.Devaraj, learned Standing Counsel for the respondents.

2. The applicants numbering 53 herein were directly recruited Technicians. They were selected and recruited by 1-1-1986 and their training period was over prior to 1-1-1986. ~~this was given to treat the training period as service~~ for the purpose of notional increments and to extend the monetary benefits from 1.10.1990.

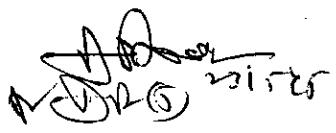
3. The Bangalore Bench of this Tribunal by the Judgment dt. 26.3.1993 in OA No.156/92 held that the Technicians and other categories who were recruited prior to 1-1-1986 and who had even undergone training prior to 1-1-1986 should also be given the benefit of treating the period of training as service for fixing increments notionally and for giving the monetary benefit from 1.10.1990 in terms of O.M. dt. 22.10.1990.

4. As per the above judgment, the respondents are directed to treat the period of training of the applicants herein as service for fixation of the increments notionally and they should be given the monetary benefit from 1.10.1990. The OA is ordered accordingly. No costs./

  
(R.Rangarajan)  
Member (Admn.)

  
(V.Neeladri Rao)  
Vice Chairman.

Dated 5<sup>th</sup> May, 1995.

  
Grh.

Copy to:-

1. The Chairman, Telecom Commission,  
(representing Union of India),  
New Delhi-110 001.
2. The Chief General Manager,  
Telecommunications, Andhra Pradesh,  
Hyderabad-500 001.
3. The Chief General Manager, Telecommunications,  
Southern Telecom Region, Rajaji Salai,  
Madras-600 001.
4. The Director, Regional Training Centre,  
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5. The General Manager, Telecom, East  
Godavari District, Rajahumundry.
6. The Director (Maintenance),  
STS, Coaxial Maintenance, Vijayawada-520 001.
7. The General Manager, Telecom, Guntur -522 001.
8. The Telecom District Manager, West Godavari  
District, Eluru-534 050.
9. The General Manager, Telecom, Vijayawada-520 050.
10. One copy to Mr. N. R. Srinivasan, Advocate, CAT, Hyd.
11. One copy to Mr. N. R. Devaraj, Sr. CGSC, CAT, Hyd.
12. One copy to Library, CAT, Hyd.
13. One spare copy.

kku.

OA-560/95

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR.JUSTICE V.NEELADRI RAO  
VICE CHAIRMAN

A N D

THE HON'BLE MR.R.RANGARAJAN: (M(ADMN)

DATED 5/5/95 1995.

ORDER/JUDGMENT:

M.A./R.A./C.A.NO.

OA.No. in 560/95

R.A.No.        (W.P.       )

Admitted and Interim directions  
issued.

Allowed.

Disposed of with directions.

Dismissed.

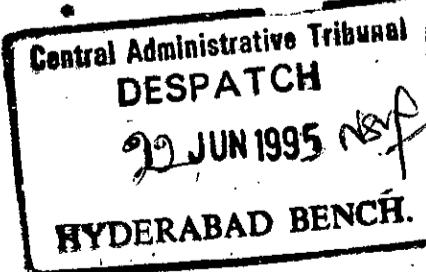
Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

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